

Shri V. P. Nayar: The question had two parts.

Mr. Deputy-Speaker: Has the hon. Minister followed the question?

Shri T. T. Krishnamachari: To the extent that I have followed I gave the answer: that the four factories controlled by WIMCO have a total capital of about 2 crores 20 lakhs, out of which WIMCO's share is half: 1 crore 10 lakh.

Shri Nanadas: The first part of my question is about the approximate amount of foreign capital invested in the match industry.

Shri T. T. Krishnamachari: Foreign capital in regard to the four factories controlled by WIMCO happens to be to the extent of 1 crore 10 lakhs.

Shri V. P. Nayar: May I know what is the percentage of Indian match industry controlled by WIMCO?

Shri T. T. Krishnamachari: It is anybody's guess.

Shri V. P. Nayar: May I know whether any match factories have been closed down in India after 1947, and if so, what is the number of such match factories closed down?

Shri T. T. Krishnamachari: I have no record of match factories closed down after 1947.

Shri V. P. Nayar: May I know whether the closing down of match factories is due to the fact that such small factories are not able to compete with the colossal production of match by WIMCO, having huge foreign capital at their disposal?

Shri T. T. Krishnamachari: The hon. Member is perfectly entitled to hold his own opinion in this matter.

Shri Nambiar: What is the opinion of the Government?

Mr. Deputy-Speaker: This matter was discussed on the floor of the House at the time when help was given to these industries. There is no good going into the question of policy now.

Shri B. S. Murthy: What amount is given by the Government as subsidy and what are the firms receiving grants-in-aid?

Shri T. T. Krishnamachari: Grants-in-aid? Not that I am aware of. Not to my information.

Shri K. G. Deshmukh: May I know whether we are surplus in safety

matches and whether any export is allowed, and, if so, how much?

Shri T. T. Krishnamachari: I have no information.

Kumari Annie Mascarene: May I know whether the Government has any intention of nationalising this match manufacture?

Shri T. T. Krishnamachari: We have no intention at the moment.

Pandit C. N. Malviya: May I know whether there is a match factory in the Bhopal State which has been closed down, and may I know what the reason is?

Shri T. T. Krishnamachari: If a question is put, I will try to answer.

MANUFACTURE OF TYPEWRITERS

*1143. **Shri Nanadas:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that permission has been granted to an American firm dealing with typewriters to float a concern in India;

(b) if so, what is the name of this firm and its authorised capital;

(c) whether the proposed concern in India will be a subsidiary of the American firm or an India Ltd. company with rupee capital;

(d) the nature of Indian participation in share capital, Board of Directors and management; and

(e) whether it is intended to manufacture typewriters in India, and if so, by what date?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) Remington Rand of India Ltd. Its authorised capital is Rs. 3 crores.

(c) It is registered in India as a public limited company with rupee capital, but is a wholly owned subsidiary of the American company.

(d) At present there is no Indian participation in the share capital of the Company, except shares worth Rs. 700 to be allotted to the subscribers of Memorandum of Association of the Company. There is no Indian on the Board of Directors. Information regarding Indian participation in management is not available.

(e) Yes. By the end of 1956 manufacture of 90 per cent. of the components of the typewriter will be attained.

The remaining components will be imported till such time as they become available locally.

Shri Nanadas: May I know whether the Government had consulted Indian industrialists engaged in the manufacture of typewriters before granting permission to the American firm?

Shri T. T. Krishnamachari: If the hon. Member could tell us who are the Indian industrialists engaged in the manufacture of typewriters, I might be able to answer.

Siri Radhelal Vyas: What are the terms of the permission granted to the firm?

Shri T. T. Krishnamachari: No terms beyond what I have said.

Shri G. P. Sinha: Has any scheme been put forward in the country by local capitalists..... (Interruption)

Mr. Deputy-Speaker: Mr. Punnoose.

Shri Punnoose: Are we to understand that there is no Indian company at present interested in the production of typewriters in India?

Shri T. T. Krishnamachari: No Indian company manufactures typewriters in India.

Shri Punnoose: May I know whether any Indian company has requested for aid from the Government to produce typewriters?

Shri T. T. Krishnamachari: No Indian company has requested aid from the Government.

Shri Punnoose: Any facilities?

Shri Nambiar: May I know whether there are any Indian typewriter repairers?

Mr. Deputy-Speaker: Next question.

Shri Sarangadhar Das: One question, Sir?

Mr. Deputy-Speaker: We have come to the bottom level of supplementary questions. Should I allow further questions of this kind? Next question.

RECRUITMENT OF MANIPURIS

*1144. **Shri L. J. Singh:** Will the Prime Minister be pleased to state whether there is any restriction on the recruitment of Manipuris to the Assam Rifles?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): None. Actually, a number of Manipuris are serving in this Force.

Shri L. J. Singh: How many Manipuris were recruited in the Assam

Rifles before the change in the administration and how many after?

Shri Anil K. Chanda: At the moment there are 246 Manipuris in the Assam Rifles. I have not got information here as to how many were recruited after the new change in the administration.

Shri L. J. Singh: How many of the Manipuris so far recruited are tribals and how many non-tribals?

Shri Anil K. Chanda: Of those recruited, 189 are tribals and 57 non-tribals.

Shri L. J. Singh: Is it a fact that Manipuris were as a community debarred from being recruited in the military during the British rule as a penalty for the assassination of the then Chief Commissioner Mr. Quinton of Assam?

Mr. Deputy-Speaker: No arguments, please. Is there any ban?

Shri Anil K. Chanda: No ban whatsoever.

Shri L. J. Singh: Is the ghost of the old idea still hovering over the Government of India?

Shri Anil K. Chanda: There is no bar.

BAN ON *Nirali Duniya* IN PAKISTAN

*1145. **Shri K. G. Deshmukh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Pakistan Government have banned the import of the Delhi Urdu Magazine "*Nirali Duniya*" into Pakistan, by sea, air or land;

(b) whether there are any Indian newspapers which have been so banned in Pakistan, other than that mentioned in part (a) above; and

(c) if the answer to part (a) above be in the affirmative, what are the reasons for the same?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) Yes.

(c) So far as we are aware, the Government of Pakistan have not given any reasons for banning this magazine.

Shri K. G. Deshmukh: May I know whether the Government of India are in correspondence with the Government of Pakistan regarding the removal of this ban?

Shri Jawaharlal Nehru: No, Sir. I had a look at this magazine. It is one